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trade Development Authority

6. SHRI SARDAR AMJAD ALI: Will the Minister of COMMERCE be pleased to refer to answer to Starred Question No. 183 given in the Rajya Sabha on the 20th November, 1973 and state:

(a) whether Government have taken t final decision in regard to opening of free trade zones at Haldia and Dum Dum; and

(b) if so, the details of the decision taken?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) A final decision about (he location of free trade zone in the Eastern Region has not yet been taken.

(b) Does not arise.

Increase in prices of controlled cloth

7. SHRI SYED HUSSAIN: SHRI G. S. TILAK: SHRI KRISHAN KANT: SHRI SITARAM KESRI: SHRI SANAT KUMAR RAHA: SHRI MAHENDRA BAHADUR SINGH:

Will the Minister of COMMERCE be pleased to ::tate:

(a) whether Government have recently increased tli3 prices of controlled cloth in the country;

(h) it so, the reasons therefore; and

(c) whether Government propose to streamline the production pattern of tex tile industry with a view to increasing the production of cloth needed by the weaker sections of the society 9

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) No, Sir.

(b) Does not arise.

(c) The quantum of cloth production to be brought under control for meeting the needs of the weaker sections of society is under consideration.

Seminar on Tea

8.	SHR1MATI SUSHILA SHANKAR
	ADIVAREKAR: SHRIMATI
	SUMITRA G. KUL-
	KARNI: SHRIMATI RATHNABAI
	SREE-
	NIVASA RAO: SHRI M. S.
	ABDUL KHADER.

Will the Minister of COMMERCE be pleased to state:

(a) whether a seminar on tea sponsored by the consultative Committee of Plantation Association was held in New Delhi in December, 1973;

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4.	Gujarat		14,240	170-29
5.	Haryana	$\neg \phi$	606	$12 \cdot 65$
6.	Himachal Pr	ndesh	606 1. esh 174 ash- 259 9,190 15 17,538 30 h 3,518 6 22,870 53 60 35	
	Jammu & mir Kerala			6-59 159-98
	Karnatak			301 - 55
10.	Madhya Prad	lesh	3,518	68-90
11.	Maharashtra		22,870	$536 \cdot 24$
12.	Manipur		60	3.85
13.	Meghalaya		35	0.53
14.	Nagaland			
15.	Orissa	16.5	977	14-11
16.	Punjab		1,298	28.51
17.	Rajasthan		2,872	26.86
18.	Tamil Nadu		9,077	308-05
19.	Tripura		19	1.04
20.	Uttar Prades	h	7,556	113-84
21.	West Bengal		3,339	118-08

Written Answers

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Union Territories

	Andam bar Isl	an an ands	l Ni-	48	0.84
23.	Arunae	hal	Pra-		
	desh				
24.	Chandi	garh		19	0.64
25.	Dadra	and	Nagar		
201	Havel			178	0.27
26.	Delhi		••	777	$75 \cdot 82$
27.	Goa,	Damai	and		
	Diu		•••	849	20.37
28.	Laksho	dweep	••	3	0.01
29.	Mizora	m			
30.	Pondic	herry		54	2 73
31.	Union Territories			153	3-13
		Тот	ль ⁻	107,582	2,163 . 24

NOTE—Figures given at S. Nos. 22 to 3^0 under "Union Territories" relate to Publi^c Sector Banks excluding the Allahabad Bank. Figures shown at S. No. 31 relate to the assistance given by the Allahabad Bank in Union Territories as a whole.

Data is provisional.

(c) the action proposed to be taken by Government thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A. C. GEORGE): (a) Yes, Sir.

(b) Proceedings of the seminar have not yei been received.

(c) Does not arise.

Credits to big business houses by Nationalised Banks

9. MISS SAROJ PURUSHOTTAM KHAPARDE: SHRI K. B. CHETTRI: SHRI KALYAN ROY: SHRI IBRAHIM KALANIYA: SHRI J. S. TILAK: SHRI VITHAL GADGIL: SHRI N. R. CHOUDHURY:

SHRI BHOLA PRASAD: SHRI S. G. SARDESAI:

SHRI K. L. N. PRASAD:

Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that credits to big business houses have gone up recently in-spite of Reserve Bank's directive for credit squeeze;

(b) if so, what are the reasons therefor and what steps have been taken by Government to check this trend; and

(c) what was the amount of bank credit made available to the big industries as well as public sector industries during 1971, 1972 and 1973?

THE MINISTER OF FINANCE (SHRI Y. B. CHAVAN): (a) to (c) On the basis of information supplied by the Reserve Bank of India, the latest available data in respect of the nationalised banks are as follows:

(Rs. in crores)

	м МА Цент 12 Алист			As on 18th	As on the last Friday of March			
				July '69	1971	1972	1973	
Advances to report of t ssion			as per uiry Con	nmj-	440.3	491 · 7	526-4	583·4
Aggregate a banks)	lvances (e	xeludin	g dues	from	1839.4	2579.9	2930 4	3308 · 3
Percentage		••	••		23.9	19.1	18.0	17.6

Advances by scheduled banks to the public sector (Central and State Government owned undertakings) as on the last Friday of December, 1972 stood at Rs. 503.53 crores.

Information regarding bank advances to 75 Houses/Groups is collected specially at periodical intervals and is not generally available on the same basis as other banking statistics. However, in view of the large number of steps taken by the Reserve Bank of India to regulate credit between March, 1973 and December, 1973 it is reasonable to expect that there would not have been any significant change in the above proportion.

The Reserve Bank of India has recently advised the banks to undertake, on an emergent basis, a careful review of all recent drawing of substantial amounts, particularly in respect of bigger limits of Rs. 25 lakhs and over. At the same time it may be clarified that there is no intention to deny institutional credit to productive enterprises so long as the credit requirements are need-based.

World Bank loan for development of Calcutta

10. SHRI MONORANJAN ROY: Will the Minister of FINANCE be pleased to state:

(a) whether the World Bank team which visited India in October, 1973 has given clearance to the drawal of a loan of about Rs. 25 crores from the World Bank for the development projects of the Calcutta Metropolitan Development Authority;

(b) whether the financial participation in the Calcutta Metropolitan Development Authority projects by the Central Government is a prerequisite for the sanctioning of the loan by the World Bank; ami

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